

Local Development Works

**769. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:**

Will the Minister of Community Development and Co-operation be pleased to refer to the reply given to Unstarred Question No. 241 on the 23rd February, 1965 and state:

(a) whether the question of State-wise allocation of funds for Local Development Works programme for 1965-66 has since been considered;

(b) if so, the details thereof; and

(c) the total amount allotted to Orissa for the same purpose during the above period?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) Yes, Sir.

(b) and (c). The entire amount of Rs. 316.00 lakhs provided in the Budget Estimates for the year 1965-66 in respect of the Local Development Works Programme has since been allocated to the State Governments/Union Territories. The allocation for Orissa is Rs. 18.00 lakhs. The amount allotted to each State/Union Territory is given in the statement placed on the Table of the House. [Placed in Library. See No. LT-5161/65].

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ALLEGED FIRING BY POLICE ON LABOUR IN DELHI

श्री रामसेवक यादव (बाराबंकी) :
मैं अखिलभारतीय लोक महत्व के निम्नलिखित विषय की ओर गृह-कार्य मंत्री का ध्यान दिलाना हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

पुलिस द्वारा दिल्ली के एक ईंट-भट्टा मजदूरों पर 15 नवम्बर, 1965

को गोली चलाना जिसके फल-स्वरूप 2 मजदूर घायल हुए।

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): If you permit me I can make a detailed statement in the evening or tomorrow. I am getting the facts and I will give now, if you desire, a short summary.

Mr. Speaker: If he is to make a detailed statement and he wants time till tomorrow, he can make it tomorrow.

12.02 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER AIRCRAFT ACT

The Minister of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of the Indian Aircraft (Fifth Amendment) Rules, 1965, published in Notification No G.S.R. 1426 in Gazette of India dated the 25th September, 1965, under section 14A of the Aircraft Act, 1934, together with an explanatory note. [Placed in Library. See No. LT-5150/65].

NOTIFICATIONS UNDER THE KERALA PANCHAYATS ACT

The Parliamentary Secretary to the Minister of Community Development and Co-operation (Shri Shinde): Sir, I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 130 of the Kerala Panchayats Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice President, discharging the functions of the President, in relation to the State of Kerala:—

(1) Notification S.R.O. No. 266/65 published in Kerala Gazette dated the 29th June, 1965, making certain amendments to the Kerala Panchayats (Plan and Estimates) Rules, 1963.

[Shri Shinde]

(2) Notification S.R.O. No. 308/65 published in Kerala Gazette dated the 10th August, 1965, containing the Kerala Pan-chayats (Accounts) Rules, 1965. [Placed in Library. See No. LT-5151/65].

12.04 hrs.

MOTION RE: INTERNATIONAL SITUATION—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Sardar Swaran Singh on the 15th November 1965, namely:—

“That the present international situation and the policy of the Government of India in relation thereto be taken into consideration.”

Shri Hari Vishnu Kamath (Hoshangabad): Before the debate is resumed, may I ask whether the time for the debate will be extended—it is ten hours now—beyond ten hours and in that case will the House sit longer today or will it continue tomorrow? Secondly, is the Prime Minister going to reply or intervene, and if he intervenes, when will he do so?

Mr. Speaker: Probably at 4:30 he will intervene and the Minister of External Affairs will reply tomorrow.

Shri Bakar Ali Mirza (Warrangal): Mr. Speaker, Sir, as I hear my friends talk about the rethinking and the revision of our foreign policy, what they mean is that they want us to drop the policy of non-alignment. It is suggested that rethinking was going on in London, Paris, Moscow and so why not also in Delhi? What is this rethinking in these capitals? France is feeling her new strength, economic and military and is trying to break away from the hold of the United States. England is trying to gate-

crash into the European Economic Community so that she may have a voice in the direction of the third force emerging in Europe. Between Moscow and Peking there are stresses and strains and there also the policy is undergoing some change. All these show that rethinking is in the direction of breaking alignment and not getting more and more aligned. Naturally it is too late in the day to suggest that we should get aligned when the other countries are trying to get non-aligned. Non-alignment has paid sufficient dividends. Now, Pakistan is aligned. Does anyone suggest that we should exchange places with Pakistan? Pakistan of course got Sabre jets and Patton tanks. But what else? Is her position more secure? Does it feel greater confidence in herself than we do? In fact the position of Pakistan is like that of our old Indian States. There are the people groaning under the dictatorship which is there. But somehow it is supposed to exist, as a part of the so called free world. That is but only a glorious form of the Indian States misrule under paramountcy, wine, women and security. That is the sum total of all this alignment. Therefore, I would stress that the policy we have been following has been good and has given us self-confidence and self-reliance, and this should not be changed.

Some say that we have no friends. Shri Masani thinks that we are isolated; Shri Trivedi wants us to test our friends and comes to the conclusion that England and the United States cannot be relied on because of their recent performance; he also says that friendship with the Soviet Union may be suspected because of the attitude she has taken about Pakistan and therefore he advises us that we should go alone. At the same time it is complained that we have no friends.

It has been suggested also that the policy of UAR at the Afro-Asian